

<p align="center">Annexure 8 Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025 List of Creditors as on: 11-08-2025</p>														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Raashi Utility Contractors Pvt. Ltd.	01-08-2025	1,656,918.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,656,918.00	Claim is currently under verification.
2	Shubham Tomar	01-08-2025	1,550,139.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,550,139.00	Claim is currently under verification.
3	Fiveforce Security Solutions Pvt Ltd	04-08-2025	2,336,170.23	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	2,336,170.23	Claim is currently under verification.
4	Manjap Food Works Pvt. Ltd	06-08-2025	1,439,861.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,439,861.00	Claim is currently under verification.
5	Sukhpal Singh, Dharampal & Deepak Kataria	06-08-2025	8,986,507.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	8,986,507.00	Claim is currently under verification.
6	Gdx Security Solutions India Private Limited	08-08-2025	5,864,875.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	5,864,875.00	Claim is currently under verification.
7	Nips Services Private Limited	08-08-2025	4,400,230.76	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	4,400,230.76	Claim is currently under verification.
8	Profitplus Infra Pvt Ltd	08-08-2025	53,482,745.78	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	53,482,745.78	Claim is currently under verification.
9	Vara Green Energy Pvt. Ltd	08-08-2025	147,126,935.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	147,126,935.00	Claim is currently under verification.
10	Mispras Furnishings Pvt. Ltd ( Brand Name – Urban Vault)	09-08-2025	36,971,820.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	36,971,820.00	Claim is currently under verification.
11	Anirudh Arun	11-08-2025	26,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	26,000.00	Claim is currently under verification.
12	Awani Enterprises	11-08-2025	59,472.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	59,472.00	Claim is currently under verification.
13	Ciel Hr Services Ltd	11-08-2025	11,443,303.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	11,443,303.00	Claim is currently under verification.
14	Indian Renewable Energy Development Agency Limited	11-08-2025	159,200,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	159,200,000.00	Claim is currently under verification.
15	Prathyusha Ratan Lella	11-08-2025	1,591,545.20	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,591,545.20	Claim is currently under verification.
16	Sandeep Yadav	11-08-2025	300,000.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	300,000.00	Claim is currently under verification.

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17	Shalikram Goswami	11-08-2025	524,114.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	524,114.00	Claim is currently under verification.
18	Swash Tech Solutions Private Limited ("Officebanao")	11-08-2025	8,464,437.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	8,464,437.00	Claim is currently under verification.
19	Tapesh Sharma	11-08-2025	310,127.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	310,127.00	Claim is currently under verification.
20	VR Bakehouse	11-08-2025	1,160,547.00	-	Operational Creditor for Goods/Services	-	-	No	-	-	-	-	1,160,547.00	Claim is currently under verification.
Total			446,895,746.97	-		-	-		-	-	-	-	446,895,746.97	

**Note: THE CREDITORS ARE HEREBY INFORMED THAT:**

1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.

2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.

3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.

4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.

5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmart@npvinsolvency.in), to follow-up on their claim for quick actions.